

in September 1952 and as the contractors' whereabouts are not known, a loss statement has been prepared and submitted to the competent financial authority.

REPRESENTATION OF THE LOWER DIVISION EMPLOYEES OF THE INDIAN AUDIT AND ACCOUNTS DEPARTMENT

*240. SHRI S. N. MAZUMDAR: Will the Minister for FINANCE be pleased to state:

(a) whether Government have received any representation from the lower division employees of the Audit and Accounts Department regarding their pay and conditions of service;

(b) if so, what are these demands made in the representation; and

(c) what action has been taken in the matter?

THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH): (a) Yes.

(b) (i) Acceptance of the recommendation of the Pay Commission for promotion of lower division clerks to upper division,

(ii) Throwing open the existing departmental confirmation examination prescribed for upper division clerks or introduction of some other examination, other than Part I of the S.A.S., for the promotion of lower division clerks to the upper division,

(iii) Extension of facilities for training, and

(iv) Special pay to typists.

(c) (i) The recommendation of the Pay Commission to the effect that the claims of those already in service should be recognised by affording to the deserving amongst them abundant opportunities for promotion is already in operation in the Indian Audit & Accounts Department in the matter of promotion of lower division clerks to the upper division.

(ii) The request has been rejected, except in the case of graduate lower division clerks.

(iii) Facilities already exist for training of the lower division clerks who seek promotion to upper division by passing Part I of the S.A.S. examination.

(iv) The request has been rejected.

SHRI S. N. MAZUMDAR: May I know the reasons why the request was rejected?

SHRI M. C. SHAH: The request was not reasonable. Therefore it was rejected.

SHRI S. N. MAZUMDAR: May I know how the reasonableness was ascertained and by whom?

SHRI M. C. SHAH: By the Audit and Accounts Department.

SHRI S. N. MAZUMDAR: May I know whether there were other demands regarding re-introduction of the P.T.O., medical relief, housing accommodation, annual leave, etc.?

SHRI M. C. SHAH: These were the only requests made in that representation that I have already enumerated.

SHRI S. N. MAZUMDAR: Has not the Government since received any other representation incorporating the demands which I have just now mentioned?

SHRI M. C. SHAH: I am not aware of that.

TURN-OVER OF CONSUMER GOODS
DEFENCE FACTORIES

*241. SHRI GOVINDA REDDY: Will the Minister for DEFENCE be pleased to state:

(a) the turn-over of each of the factories in the Defence Department in consumer goods for the years 1951 and 1952; and